

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 758 OF 2019 IN
DFR NO. 1020 OF 2019**

Dated: 14th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Southern Power Distribution Company of
Andhra Pradesh Ltd. & Anr.**

...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.
Mr. Nishant Talwar
Mr. Shivam Sinha
Mr. Anand Kumar Srivastava

Counsel for the Respondent (s) :

ORDER

Issue notice to Respondents on IA No. 758 of 2019 and main appeal,
returnable on 02.07.2019. Dasti, in addition, is permitted.

List the matter on **02.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**